

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEAL NO(S).6657/2023

M/S C AND C CONSTRUCTIONS LTD.

Appellant(s)

VERSUS

IRCON INTERNATIONAL LTD.

Respondent(s)

[HEARD BY : HON. ABHAY S. OKA AND HON. UJJAL BHUYAN, JJ.]

(IA No. 105802/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES, IA NOS.43202/2024 AND 46006/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 31-01-2025 This matter was called on for pronouncement of judgment today.

For Appellant(s): Mr. Vikas Goel, Adv.
Mr. Tarun Dua, Adv.
Mr. Ritesh Sharma, Adv.
Mr. Vivek Gupta, Adv.
Mr. Harmanbir Singh Sandhu, Adv.
Mr. Pragun Dua, Adv.
Mr. Rahul Shyam Bhandari, AOR
Ms. G Priyadharshni, Adv.
Mr. Satyam Pathak, Adv.
Mr. Prabhakar Pahepuri, Adv.
Mr. Harsh Vardhan, Adv.

For Respondent(s): Mr. Gaurav Pachnanda, Sr. Adv.
Mr. Sidhant Goel, Adv.
Mr. Mohit Goel, Adv.
Mr. Shubham S Saxena, Adv.
Mr. Karmanya D Sharma, Adv.
Ms. Nikita Jaitly, Adv.
Ms. Avni Sharma, Adv.
Mr. Sahil Tagotra, AOR

Hon'ble Mr. Justice Abhay S. Oka pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Ujjal Bhuyan.

The Appeal is dismissed in terms of the signed reportable judgment.

Pending applications also stand disposed of.

(ASHISH KONDLE)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)

[THE REPORTABLE SIGNED JUDGMENT IS PLACED ON THE FILE]